

A committee under Dr. Malcolm Adiseshiah has given a report on the contents of higher secondary education and these are under consideration. The University Grants Commission has prepared a paper on Development of Higher Education in India—a Policy Frame.

Most of the recommendations of these Committees are directed towards the benefit of the weaker sections of the community.

Allocation for Community Development Programme in M.P.

104. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 6201 on the 10th April, 1978 regarding allocation for community Development Programme in Madhya Pradesh and state:

- (a) whether the details have since been collected;
- (b) if so, the details thereof; and
- (c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c). C.D. Programme is a state subject and Government of Madhya Pradesh has been requested to furnish the information, but the same has not been received yet. It will be laid on the Table of the House as soon as it is received.

Prices of DDA Built Houses

105. SHRI MADHAVRAO SCINDIA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) whether it is not a fact that prices of flats built and sold out by DDA are higher in comparison to those built by similar bodies in other Metropolitan cities; and
- (b) if so, the details of the flats under different categories with

prices built by DDA in Delhi compared to similar type of flats built and sold out in other cities by such authorities?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). By and large the Delhi Development Authority has been disposing flats on "no loss, no profit basis". Where a marginal profit has been taken on higher type of flats, this has been utilised for subsidising the sale of flats/tenements meant for the weaker sections of the society. The Delhi Development Authority does not compare the prices of flats built by other bodies in other Metropolitan cities.

Gujranwala House building Co-operative Society, Delhi

106. SHRI NATVERLAL B. PARMAR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) the number of left out members of the Gujranwala House Building Co-operative Society, Delhi who have been given written assurances by the DDA that they would be allotted plots measuring 300 and 500 sq. yds. for which they had been registered with the Society out of the additional land to be allotted to the Society;
- (b) whether Government are aware that additional land had since been allotted to the Society and none of the plots carved measures 300 or 500 sq. yds;
- (c) whether Government are also aware that the layout plan of the additional land is being kept as a closely guarded secret; and
- (d) if so, the steps being taken by Government and the DDA to see that the assurance given to the left out members is fulfilled?